## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL) APPLICATION NUMBER PETITION NUMBER : CP/183/2017 NAME OF THE PETITIONER : KAY CEE KEYAR PRINT AND VISUAL MEDIA PVT LTD NAME OF THE RESPONDENT(S) : ROC CHENNAI **UNDER SECTION** S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE REPRESENTATION BY WHOM POWELL T. MALIEJGAL AR for pet IPCS ORDER Dec, Kerala AMBILI.B

Heard both the sides. Order reserved

-Sd -(K.ANANTHA PADMANABHA SWAMY)

MEMBER (JUDICIAL)

(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /pb/

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